

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/202/2017
NAME OF THE PETITIONER : IPK PACKAGING INDIA PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. Sarath babu Advocate	Representative Counsel for Respondent ROC, Coimbatore	B. Sarath
2.	Sankar Vasantharajan	For petitioner	

ORDER

Counsel for the petitioner present. Representing counsel for respondent ROC present.
Counsel for the respondent prayed for time to file a reply. At request time is enlarged.
Put up on 04.01.2018.

-sd-

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-sd-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)